

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3176**  
TO BE ANSWERED ON 06.08.2021

**Damage to Crops by Wild Animals**

3176. SHRIMATI RANJEETA KOLI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether guidelines have been issued by the Union Government to State Governments to save crops of farmers from wild animals;
- (b) if so, the details thereof;
- (c) whether the said guidelines are being complied with by State Governments; and
- (d) if so, the details thereof along with the reaction of the Union Government thereto?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) and (b) The Ministry of Environment, Forest and Climate Change has issued an advisory to States/UTs on 6<sup>th</sup> February, 2021 to deal with human-wildlife conflict. The measures suggested in the advisory include promotion of crops in forest fringe areas which are unpalatable to wild animals, agro-forestry models which include cash crops like chillies, lemon grass, khus grass etc. suitably mixed with tree/shrub species, and preparation and implementation of a comprehensive long-term plan for alternate cropping by State Agriculture /Horticulture Departments in vulnerable areas.
- (c) and (d) The Ministry of Environment, Forest and Climate Change frames legislations, policies and guidelines on wildlife conservation, management and development and provides financial and technical support to the States/UTs under Centrally Sponsored Schemes. The responsibility of wildlife conservation, management and development and implementation of the policies/guidelines lies with the State Government.

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